SHRI HARSH DEO MALAVIYA: Sir, in view of the historical, cultural and archaeological importance of the Cooch Behar Palace, of which the honourable Minister has got very good knowledge, and in view of the fact that he has written a historical novel about the wife of job Charnak —"Job Charnak Ki Bibi"—which is in Bengali and which has been translated into Hindi and which is very popular, I would like to know whether the honourable Minister would also like to write a noval about the Cooch Behar Palace and also about the generals concerned.

DR. PRATAP CHANDRA CHUN-DER: Sir, I thank the honourable Member for giving publicity to my novel. But, Sir, I do not propose to write anything else now.

SHRI KALYAN ROY: Sir, after this question and this reply, there will be another edition of the book.

MR. CHAIRMAN: Next question, please.

\*604. [The questioner (Shrimati Aziza Imam) was absent. For answer vide col. 39 infra].

## Allotment of land in Pritampura

605. SHRI SHYAM LAL YADAV: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

- (a) what was the cost at which land was allotted by DDA through auction or draw of lots to individual purchasers during 1973 in Pritampura, Delhi;
- (b) whether it is a fact that developed land was allotted to the individual purchases during 1973;
- (c) if so, what are the details of the developed land allotted to the individual purchases;
- (d) whether it is a fact that the purchasers were allowed to build the covered areas under normal rules, if so, what are the details thereof:

- (e) whether it is a fact that the DDA had given an undertaking in 1973 to cooperative group housing societies for allotment of developed land with the same coverage of plot in Pritampura at the same rate as was allotted to individual purchasers;
  - (f) if so, what are the details thereof; and
- (g) whether Government are considering a review of their policy of allotment of land to cooperative group housing societies and if so, what are the details thereof?

निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्रालय में राज्य मंत्री (श्री रामिककर): (क) दिल्ली विकास प्राधि-करण ने सुचित किया है कि 1973 में किसी भी व्यक्ति को न तो निलामी और न ही लाटरी द्वारा कोई प्लाट आवंटित किया गया है।

- (ख) से (घ) : प्रश्नही नहीं उठता।
- (ङ) दिल्ली विकास प्राधिकरण ने ऐंसा कोई प्राश्वासन नहीं दिया था।
  - (च) प्रश्न ही नहीं उठता।
- (छ) कोश्रापरेटिव ग्रप हाऊसिंग सोसा-यटियों से कुछ ग्रभ्यावेदन प्राप्त हुए हैं। अभी तक अन्तिम निर्णय नहीं लिया गया है। ग्रतः इस समय कोई न्यौरे नहीं दिये जा सकते।

t[THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKAR):

- (a) The DDA has reported that in 1973 no not was allotted to individuals either through auction or by draw of lot.
- (b) to (d). Do not arise.
- (e) No such assurance was given by the DDA.
  - (f) Does not arise.
  - t[ ] English translation.

21

(g) Some representation have been received from Cooperative Group Housing Societies. Final decision has not *yet* been taken; hence no details can be given at this stage.]

श्री श्याम लाल थादव : मान्यवर, मैं जानना चाहता हूं कि क्या प्रीतमपुरा कालोनी में त्यक्तिगत लोगों को ग्रलाटमेंट बिल्कुल नहीं किया गया किसी को कोई जमीन नहीं ग्रलाट की गई ग्रीर जो सरकारी समितियों ने दरस्वास्त किए वे ग्रभी तक पड़ी हुई हैं या उन्हें बाद में दिया इसलिए उस पर निर्णय नहीं हग्रा?

श्री राम किकर : : मान्यवर, अभी यह निर्णय नहीं हुआ है । अभी विचाराधीन है इसलिए अभी अलाट नहीं हुआ है ?

श्री श्याम लाल यादव: मैंने प्रश्न में पूछा है कि 1973 से विचाराधीन हैं या बाद में उनके श्रावेदन श्राए इसलिए विचाराधीन है।

श्री सिकन्दर बख्त: 1976 ग्रीर 1977 में 2101 प्लाट ग्रलाट किए गए। 1973 में कुछ प्लाट ग्रलाट किए गए थे ग्रीर 26 प्लाट ग्रावशन किए गए थे।

श्री श्याम लाल यादव: दूसरी बात में यह जानना चाहता हूं कि क्योंकि मकानों की बहत दिक्कत है दिल्ली में और व्यक्तिगत लोगों को भी वह दिए जाते हैं, हाउसिंग सोसाइटीज को भी वह दिए जाते हैं तो क्या सरकार उनके लिए लोगों को भूमि उपलब्ध कराएगी या उस के पास कितनी भूमि इस समय उपलब्ध है जिस को डवलप कर के वह इंडिविज्यलस को या हाउसिंग सोसाइटिज को देना चाहती है और अगर वह इंडिविज्यलस को देना चाहती है तो उस के लिए क्या तरीका रहेगा? प्लाट्स के रूप में देंगे क्या वही प्राना तरीका रहेगा कि उन प्लाटस का आक्यान किया जाएगा था कुक लोगों को बिना आक्यान के

भी भूमि दी जाएगी। इस सम्बन्ध में ब्राप की क्या नीति होगी ब्रौर जो नीति है उसमें कोई परिवर्तन होगा या वैसे ही चलेगा?

श्री राम किंकर: जो प्रश्न माननीय सदस्य वे किए हैं वे सारे के सारे ही विचाराधीन हैं।

## Strike by the teachers of the Bhagat Singh College, Delhi

\*606. SHRI JAGDISH JOSHI:
SHRI IBRAHIM KALANIYA: SHRI
PIARE LAL KUREEL URF PIARE LAL
TALIB: SHRI KHURSHED ALAM
KHAN:t Will the Minister of
EDUCATION, SOCIAL WELFARE AND
CULTURE be pleased to state:

- (a) whether it is a fact that the teachers of the Bhagat Singh College, Delhi have recently gone on strike in protest against political interference in appointments of the teaching staff; and
- (b) if so, what measures Government propose to take to ensure that there is no political intereference in the affairs of college?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): (a) According to the information furnished by the University of Delhi and the Bhagat Singh College authorities, some teachers went on strike for a few hour in the afternoon of the 28th September 1977 in protest against the non-selection of a temporary teacher of the College against a permanent vacancy by the Selection Committee on the basis of alleged political intereference. The Selection Committee was constituted in accordance with the procedure laid down in the Ordinances of the University and the selections were unanimous. It has been denied that there was any political intereference in the selections.

(b) Does not arise.

fThe question -was actually asked on the floor of the House by Shri Khur-shed Alam Khan.